## GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:4086 ANSWERED ON:20.04.2010 BORDER AREA DEVELOPMENT PROGRAMME Majhi Shri Pradeep Kumar;Vardhan Shri Harsh

## Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the criteria fixed for the inclusion of development blocks under the Border Area Development Programme (BADP);
- (b) the details of the blocks included so far, State-wise;
- (c) the details of funds sanctioned, released and utilised under the said programme during each of the last three years, State-wise;
- (d) whether the border States have requested to increase the allocation in view of spurt in terrorism; and
- (e) if so, the details thereof and the action taken thereon?

## **Answer**

## MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

- (a) & (b): As per guidelines of the Border Area Development Programme(BADP) the State Governments shall arrange to utilise the BADP funds in the border block which constitute the international land border with the neighbouring country. The border block will be the spatial unit for the purpose of implementation of BADP. The BADP is at present being implemented in 363 identified border blocks of 96 districts of 17 States. Details of the identified border blocks under the BADP is enclosed as Annexure-I.
- (C): A statement showing the details of funds allocated, released and utilised by the States during the last three years is enclosed as Annexure-II.
- (d): No, Sir.
- (e): Does not arise.